tITHE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) to (c). Records in the Income-tax Department are maintained on the basis of category and status of the tax payers such as companies, individuals. Hindu Undivided Family, etc. and on the basis of their income returned/assessed. A person having large profits may also be showing nil income or loss for the purposes of income-tax assessment for the reason that avail of the he may various incentives given under the Income-tax Act. Therefore, he may not come in the category of 50 top businessmen on the basis of returned/assessed Increase in their assets is reflected in the wealth-tax returns filed by them year after year which is scrutinised with reference to the income returned for the relevant year. In case, there is any disproportionate asset with reference to the income returned, it is enquired into and suitable additions are made to the income returned. Income-tax assessments are made by the authorities provided in the Income-tax Act and there is no provision for appointing a High Powered Committee to make income-tax assessments

Identifying 50 Top businessmen at various places and collecting details will involve a lot of time and energy which may not be commensurate with the result. If the Hon'ble Member has any particular case in view, specific information can be given.

Foreign Exchange Reserves

123D. SHRI RAMAKRISHNA HEG. DE: Will the Minister of FINANCE be pleased to state the figures relating to foreign exchange reserves as they stood at the end of June, 1979 and at the end of October, 1980?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): India's exchange reserves (excluding Gold and Special Drawing Rights) were RS. 5346.21 crores at the

t [] English translation.

end of June, 1979 and Rs. 4999.40 crores at the end of October, 1980.

Air Service between Bangalore and Mtiiigalore

- 1231. SHRIMATI MONIKA DAS: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether Government propose to start an airline service between Bangalore and Mangalore via Bel-gaum and Hubli; and
- (b) if so, by when this service is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) Indian Airlines has no plan to introduce this service at present.

(b) Does not arise.

Acquiring of a private Aircraft by Shri Dhirendra Brahmachari

- 1232. PROF. SOURENDRA BHAT-TACHARJEE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that Shri Dhirendra Brahmachari has recently acquired a private aircraft from abroad; and
- (b) if so, what is the price of the aircraft and what was the mode of its payment?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI **CHANDULAL** CHANDRAKAR): (a) No, Sir.

(b) Does not arise.

एयर इंडिया द्वारा उड़ानों का रदद किया

1233 श्री कलराज मिश्र : क्या पयटेन तया नागर विमानन मन्त्री यह बताने की कृपा करेंगे कि:

(क) 24 अक्तूबर, 1980 के एयर